

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Adv: Mahan Pylakkal } For Petitioner.
D
Adv: Narayana P. B.A.

Dr. K.S. Ravichandran, PCS
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J. Manjula Devi, Adv
For CSR & Co, CBE

For Respondent
S. Anand

ORDER

Counsel for the Petitioner has submitted the reply arguments. The arguments are completed from both the sides. However, during the hearings, both the parties prayed for grant of time to file written submissions. At request, time is granted, with the direction to both the parties to file the written submissions on or before 06.03.2018.
Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)